

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/639/(IB)/2017
NAME OF THE PETITIONER(S) : NORTH TOWN ESTATES PVT LTD
NAME OF THE RESPONDENT(S) : VISHWAKARMA REAL ESTATE & CONSTRUCTIONS I PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A-SARAVANAN.

Counsel for Respondent.

[Signature]

M-S. MURALI for R. P. Petitioner.

Counsel for Petitioner.

ORDER

Counsels for both the parties are present. Counsel for the Applicant is directed to give a copy of the petition along with the relied upon documents to the Counsel for the Corporate Debtor. Corporate Debtor is directed to file reply by giving a copy of the same to the other side. Matter is posted for arguments. Put up on **22.11.2017 at 10.30 A.M.**

sd -
MEMBER (TECHNICAL)
ghk

sd -
MEMBER (JUDICIAL)